

आयकर अपीलीय अधिकरण न्यायपीठ, पणजी में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL, PANAJI

(At e-Court, PUNE)

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER  
AND  
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

आयकर अपील सं. / ITA No. 451/PAN/2018

निर्धारण वर्ष / Assessment Year : 2013-14

Mr. Manoj Dhirajlal Rajani,  
First Floor, Damodar Niwas,  
M.G. Road, Panaji-Goa-403 001  
PAN : ABTPR9496F

.....अपीलार्थी / Appellant

**बनाम / V/s.**

The Assistant Commissioner of Income Tax,  
Circle-1(1), Panaji.

.....प्रत्यर्थी / Respondent

आयकर अपील सं. / ITA No. 452/PAN/2018

निर्धारण वर्ष / Assessment Year : 2013-14

Mrs. Neeta Manoj Rajani,  
First Floor, Damodar Niwas,  
M.G. Road, Panaji-Goa-403 001  
PAN : ABTPR9495G

.....अपीलार्थी / Appellant

**बनाम / V/s.**

The Assistant Commissioner of Income Tax,  
Circle-1(1), Panaji.

.....प्रत्यर्थी / Respondent

Assessee by : None (Withdrawal Application)

Revenue by : Shri Dinesh A. Chaurasia

सुनवाई की तारीख / Date of Hearing : 12.03.2021

घोषणा की तारीख / Date of Pronouncement : 16.03.2021

### **आदेश / ORDER**

These two appeals preferred by the assessee emanates from the common order of the Ld. CIT(Appeals), Panaji-1 dated 28.09.2018 for the assessment year 2013-14 as per the grounds of appeal on record.

2. The Ld. AR for the assessee for both the appeals submitted that the assessee wants to withdraw the appeal as the assessee has opted for Vivad Se Vishwas scheme, 2020 and has filed separate applications dated 23.02.2021 along with Form-3 for both the appeals by stating as follows :

*“Sub : Appeal No.451/PAN of 2018 in case of PAN No.ABTPR9496F for AY 2013-14*

*I, the undersigned would like to withdraw the above referred appeal filed in view of opting for the Vivad Se Vishwas Scheme, 2020 for the said appeal. Attaching herewith Form 1 and 2 and Form 3 for your reference and record.*

*Kindly take the withdrawal of the above referred appeal on record.”*

*“Sub : Appeal No.452/PAN of 2018 in case of PAN No.ABTPR9495G for AY 2013-14*

*I, the undersigned would like to withdraw the above referred appeal filed in view of opting for the Vivad Se Vishwas Scheme, 2020 for the said appeal. Attaching herewith Form 1 and 2 and Form 3 for your reference and record.*

*Kindly take the withdrawal of the above referred appeal on record.”*

3. The Ld. DR has no objection in case the assessee wishes to withdraw the appeals. Hence, we permit the withdrawal. Both the appeals of assessee are dismissed being withdrawn.

4. In the result, **both the appeals of assessee are dismissed as withdrawn.**

Order pronounced on 16<sup>th</sup> day of March, 2021.

Sd/-  
**INTURI RAMA RAO**  
**ACCOUNTANT MEMBER**

Sd/-  
**PARTHA SARATHI CHAUDHURY**  
**JUDICIAL MEMBER**

पुणे / Pune; दिनांक / Dated : 16<sup>th</sup> March, 2021  
SB

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals), Panaji-1
4. The Pr. CIT, Panaji
5. विभागीय प्रतिनिधि , आयकर अपीलीय अधिकरण,  
पणजी / DR, ITAT, Panaji.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

|    |  | Date       |          |
|----|--|------------|----------|
| 1  | Draft dictated on                                  | 12.03.2021 | Sr.PS/PS |
| 2  | Draft placed before author                         | 12.03.2021 | Sr.PS/PS |
| 3  | Draft proposed and placed before the second Member |            | JM/AM    |
| 4  | Draft discussed/approved by second Member          |            | AM/JM    |
| 5  | Approved draft comes to the Sr. PS/PS              |            | Sr.PS/PS |
| 6  | Kept for pronouncement on                          |            | Sr.PS/PS |
| 7  | Date of uploading of order                         |            | Sr.PS/PS |
| 8  | File sent to Bench Clerk                           |            | Sr.PS/PS |
| 9  | Date on which the file goes to the Head Clerk      |            |          |
| 10 | Date on which file goes to the A.R                 |            |          |
| 11 | Date of dispatch of order                          |            |          |